

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 1320 OF 2006

STATE OF A.P.

Appellant (s)

VERSUS

GURENDAGUNTA ANASUYA

Respondent(s)

(With office report )

Date: 04/09/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mrs.D. Bharathi Reddy,Adv.(N.P.)

For Respondent(s)

Ms.T.Anamika,Adv.

UPON hearing counsel the Court made the following  
ORDER

Nobody is present for the appellant.  
There is no request for additional documents.  
Office has to take appropriate steps as per Rules.

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(S.G.SHAH)  
Registrar